

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).27873/2010

UNION OF INDIA

Petitioner(s)

VERSUS

STAR TELEVISION NEWS LIMITED

Respondent(s)

(With appln(s) for c/delay in filing SLP,permission to file rejoinder affidavit and orders)

WITH SLP(C) NO. 10907 of 2011

(With office report)

SLP(C) NO. 10909 of 2011

(With office report)

SLP(C) NO. 10911 of 2011

(With office report)

SLP(C) NO. 10915 of 2011

(With office report)

SLP(C) NO. 10918 of 2011

(With office report)

SLP(C) NO. 10919 of 2011

(With office report)

SLP(C) NO. 19956 of 2010

(With office report)

SLP(C) NO. 19968 of 2010

(With office report)

SLP(C) NO. 19969 of 2010

(With office report)

SLP(C) NO. 19970 of 2010

(With office report)

SLP(C) NO. 19972 of 2010

(With office report)

SLP(C) NO. 19973 of 2010

(With office report)

SLP(C) NO. 19974 of 2010

(With office report)

SLP(C) NO. 19975 of 2010

(With office report)

SLP(C) NO. 19976 of 2010

(With office report)

SLP(C) NO. 19977 of 2010

(With office report)

...2/-

Item No.1

: 2 :

SLP(C) NO. 19978 of 2010

(With office report)

SLP(C) NO. 19979 of 2010

(With office report)

SLP(C) NO. 19981 of 2010

(With office report)

SLP(C) NO. 19982 of 2010

(With office report)

SLP(C) NO. 19983 of 2010

(With office report)

SLP(C) NO. 19984 of 2010

(With office report)

SLP(C) NO. 19985 of 2010

(With office report)

SLP(C) NO. 19986 of 2010
(With office report)
SLP(C) NO. 19987 of 2010
(With office report)
SLP(C) NO. 19988 of 2010
(With office report)
SLP(C) NO. 19989 of 2010
(With office report)
SLP(C) NO. 19990 of 2010
(With office report)
SLP(C) NO. 19991 of 2010
(With office report)
SLP(C) NO. 19992 of 2010
(With office report)
SLP(C) NO. 19993 of 2010
(With office report)
SLP(C) NO. 19994 of 2010
(With office report)
SLP(C) NO. 19995 of 2010
(With office report)
SLP(C) NO. 19996 of 2010
(With office report)
SLP(C) NO. 19997 of 2010
(With office report)
SLP(C) NO. 19998 of 2010
(With office report)
SLP(C) NO. 19999 of 2010
(With office report)
SLP(C) NO. 20000 of 2010
(With office report)
SLP(C) NO. 20002 of 2010
(With office report)
SLP(C) NO. 20003 of 2010
(With office report)
SLP(C) NO. 20004 of 2010
(With office report)

Item No.1

: 3 :

...3/-

SLP(C) NO. 2146 of 2011
(With office report)
SLP(C) NO. 2147 of 2011
(With office report)
SLP(C) NO. 2148 of 2011
(With office report)
SLP(C) NO. 2149 of 2011
(With office report)
SLP(C) NO. 2150 of 2011
(With office report)
SLP(C) NO. 2151 of 2011
(With office report)
SLP(C) NO. 2152 of 2011
(With office report)
SLP(C) NO. 2153 of 2011
(With office report)
SLP(C) NO. 24005 of 2010
(With office report)
SLP(C) NO. 24006 of 2010
(With office report)
SLP(C) NO. 25057 of 2010
(With office report)
SLP(C) NO. 25551 of 2010
(With office report)
SLP(C) NO. 25552 of 2010
(With office report)
SLP(C) NO. 25553 of 2010
(With office report)
SLP(C) NO. 25554 of 2010
(With office report)

SLP(C) NO. 25555 of 2010
(With office report)
SLP(C) NO. 26856 of 2010
(With office report)
SLP(C) NO. 26857 of 2010
(With office report)
SLP(C) NO. 26858 of 2010
(With office report)
SLP(C) NO. 26859 of 2010
(With office report)
SLP(C) NO. 26860 of 2010
(With office report)
SLP(C) NO. 26861 of 2010
(With office report)
SLP(C) NO. 26862 of 2010
(With office report)
SLP(C) NO. 28174 of 2010
(With office report)
SLP(C) NO. 28175 of 2010
(With office report)

...4/-

Item No.1

: 4 :

SLP(C) NO. 28177 of 2010
(With office report)
SLP(C) NO. 28178 of 2010
(With office report)
SLP(C) NO. 28179 of 2010
(With office report)
SLP(C) NO. 28180 of 2010
(With office report)
SLP(C) NO. 28181 of 2010
(With office report)
SLP(C) NO. 28182 of 2010
(With office report)
SLP(C) NO. 28184 of 2010
(With office report)
SLP(C) NO. 28185 of 2010
(With office report)
SLP(C) NO. 28186 of 2010
(With office report)
SLP(C) NO. 30198 of 2010
(With office report)
SLP(C) NO. 30199 of 2010
(With office report)
SLP(C) NO. 30200 of 2010
(With office report)
SLP(C) NO. 30201 of 2010
(With office report)
SLP(C) NO. 30203 of 2010
(With office report)
SLP(C) NO. 30204 of 2010
(With office report)
SLP(C) NO. 30206 of 2010
(With office report)
SLP(C) NO. 30209 of 2010
(With office report)
SLP(C) NO. 30210 of 2010
(With office report)
SLP(C) NO. 32538 of 2010
(With office report)
SLP(C) NO. 32539 of 2010
(With office report)
SLP(C) NO. 32541 of 2010
(With office report)
SLP(C) NO. 32542 of 2010
(With office report)
SLP(C) NO. 32543 of 2010
(With office report)

SLP(C) NO. 32544 of 2010
(With office report)
SLP(C) NO. 32545 of 2010
(With office report)

Item No.1 : 5 : ...5/-

SLP(C) NO. 32546 of 2010
(With office report)
SLP(C) NO. 32547 of 2010
(With office report)
SLP(C) NO. 32548 of 2010
(With office report)
SLP(C) NO. 32549 of 2010
(With office report)
SLP(C) NO. 32551 of 2010
(With office report)
SLP(C) NO. 32552 of 2010
(With office report)
SLP(C) NO. 32554 of 2010
(With office report)
SLP(C) NO. 32555 of 2010
(With office report)
SLP(C) NO. 32556 of 2010
(With office report)
SLP(C) NO. 3705 of 2011
(With office report)
SLP(C) NO. 4449 of 2011
(With office report)
SLP(C) NO. 4458-4482 of 2011
(With office report)
SLP(C) NO. 4483 of 2011
(With office report)
SLP(C) NO. 4484 of 2011
(With office report)
SLP(C) NO. 4486 of 2011
(With office report)
SLP(C) NO. 4487 of 2011
(With office report)
SLP(C) NO. 4488 of 2011
(With office report)
SLP(C) NO. 4489 of 2011
(With office report)
SLP(C) NO. 4490 of 2011
(With office report)
SLP(C) NO. 4491 of 2011
(With office report)
SLP(C) NO. 4492 of 2011
(With office report)
SLP(C) NO. 4493 of 2011
(With office report)
SLP(C) NO. 4494 of 2011
(With office report)
SLP(C) NO. 4495 of 2011
(With office report)
SLP(C) NO. 5064 of 2011
(With office report)

Item No.1 : 6 : ...6/-

Date: 30/11/2011 This Petition was called on for hearing today.

For Petitioner(s) Dr. Chaudhary Shamsuddin, Adv.
Mr. M. Khairati, Adv.
Mr. Taiyab Khan, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s) Mr. Utpal Kant,Adv.
Mr. N. Ganpathy,Adv.

Mr. Arun K. Sinha,Adv.
Mr. Sumit Sinha,Adv.

Mr. Anis Ahmed Khan,Adv.
Ms. Neelam Sharma,Adv.

Mr. Vimal Chandra S. Dave,Adv.

Mr. N. Ganpathy,Adv.

Mr. Surya Kant,Adv.

Mr. Shivaji M. Jadhav,Adv.

Mr. Pradeep Kumar Bakshi,Adv.
Mr. Mohan Lal Sharma,Adv.

Ms. Sujata Kurdukar,Adv.
Mr. Subodh Patil,Adv.

Mr. Kamal Mohan Gupta,Adv.
Mr. Gaurav Teotia,Adv.
Mr. Sanjeev Kumar,Adv.

Mr. Jatin Zaveri,Adv.

Mr. Rashmikumar Manilal Vithlani,Adv.

Ms. Nupur Sharma,Adv.
M/S. Parekh & Co.,Adv.

Mr. Kaushal Yadav,Adv.
Mr. Pradeep Kumar Yadav,Adv.

Mr. Ranjan Kumar,Adv.
Mr. Rohini Kumar,Adv.

...7/-

Item No.1 : 7 :

UPON hearing counsel the Court made the following
O R D E R

Service is incomplete in SLP(C)Nos.19956, 19976, 19998/2010, 20003, 28177, 28178, 28179, 28186, 26858, 26860, 32541, 32544, 32551, 30198, 30199, 30201, 30204 and 32549/2010.

In SLP(C)No.32545, 32539, 32547, 32549 and 32555/2010 Ld. counsel for the petitioner granted three weeks time as a last chance for remitting process fee and spare copy of the pleadings. If steps taken, issue notice. Await return of notice in incomplete matters.

In SLP(C)No.30200/2010 and 30203/2010, petitioner to take fresh steps in correct address.

In SLP(C)No.20003/2010 Mr. R.M. Vithlani, advocate submits that even though he has filed Vakalatnama on 1.9.2011 but his name is not shown in the cause list. Update the data.

In all other cases of 2010 service is complete. Served respondents are granted four weeks time as a last chance for filing counter affidavit.

In all other cases of 2011, await unserved. Served respondents granted four weeks time to file counter affidavit.

List the matters on 16.1.2012.

(SUNIL THOMAS)
Registrar

8